



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 13.07.2026, 14.07.2026, 15.07.2026, 16.07.2026 & 17.07.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1526 of 2024	Sanjay Lunawat Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. & Anr. With	13.07.2026	03.08.2026
2.	Comp. App. (AT) (Ins) No. 1307 of 2024	Manikant Gupta Vs. Chaya Gupta Resolution Professional for Jsm Devcons Pvt. Ltd. With	13.07.2026	03.08.2026
3.	Comp. App. (AT) (Ins) No. 1314 of 2024	Gupta H.U.F. Through Its Karta Manikant Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. With	13.07.2026	03.08.2026
4.	Comp. App. (AT) (Ins) No. 1315 of 2024	Yashodhan Gupta Legal Heir of Late Shri Premnath Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. With	13.07.2026	03.08.2026

5.	Comp. App. (AT) (Ins) No. 1316 of 2024	Yashodhan Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. With	13.07.2026	03.08.2026
6.	Comp. App. (AT) (Ins) No. 1317 of 2024	The Electrical Equipment MFG and Testing Centre Through Its Sole Proprietor Manikant Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. With	13.07.2026	03.08.2026
7.	Comp. App. (AT) (Ins) No. 506 of 2025	Dr. Chandrapal Dham Vs. Chaya Gupta & Ors.	13.07.2026	03.08.2026
8.	Comp. App. (AT) (Ins) No. 647 of 2024 & I.A. No. 5421, 5422, 5423 of 2024 (With Defects)	Anil Nair Vs. Romi Surendra Madhani & Anr.	13.07.2026	04.08.2026
9.	Comp. App. (AT) (Ins) No. 1687 of 2024 & I.A. No. 6052 of 2024 (With Defects)	Vinayak Trading Corporation Vs. B S Ispat Ltd.	14.07.2026	06.08.2026
10.	Comp. App. (AT) No. 205 of 2024	Machino Finance Pvt. Ltd. Vs. Machino Transport Pvt. Ltd. & Ors.	14.07.2026	07.08.2026
11.	Comp. App. (AT) No. 277 of 2025 & I.A. No. 4707 of 2026 (With Defects)	Microtek International Pvt. Ltd. Vs. Anil Gupta & Ors.	14.07.2026	06.08.2026

12.	Comp. App. (AT) No. 86 of 2026	Futureense Technologies Pvt. Ltd. Vs. Miles Education Pvt. Ltd. & Ors.	14.07.2026	05.08.2026
13.	Comp. App. (AT) (Ins) No. 2151 of 2024 & I.A. No. 8010, 8011, 8012 of 2024	Paradise Systems Pvt Ltd & Anr. Vs. Aadhar Infraholding Ltd & Ors. With	15.07.2026	06.08.2026
14.	Comp. App. (AT) (Ins) No. 705 of 2023	Energy Savings India Pvt. Ltd. Vs. BDR Builders and Developers Pvt. Ltd. & Ors. With	15.07.2026	06.08.2026
15.	Comp. App. (AT) (Ins) No. 706 of 2023	Rahul Kumar Sharma Vs. BDR Builders and Developers Pvt. Ltd. & Ors.	15.07.2026	06.08.2026
16.	Comp. App. (AT) No. 198 of 2024	KBN Infrastructure Pvt. Ltd. & Ors. Vs. Registrar of Companies & Anr.	16.07.2026	12.08.2026
17.	Comp. App. (AT) No. 98 of 2026	Amit Ramanand Sangai & Anr. Vs. Phoenix Industries Ltd. & Ors.	16.07.2026	13.08.2026
18.	Comp. App. (AT) No. 164 of 2026	Plutus Research Pvt. Ltd. & Ors. Vs. Aashay Harlalka	16.07.2026	14.08.2026

19.	Comp. App. (AT) (Ins) No. 1574 of 2024 & I.A. No. 2161, 2167 of 2025	Asset Monitoring Committee of Amtek Auto Ltd. (Now Known as Revent Precision Engineering Ltd.) Through State Bank of India Vs. Amtek Auto Ltd. (Now Known as Revent Precision Engineering Ltd.) & Anr. With	17.07.2026	14.08.2026
20.	Comp. App. (AT) (Ins) No. 1549 of 2024 & I.A. No. 2506 of 2025	State Bank of India Vs. Revent Metalcast Ltd.	17.07.2026	14.08.2026
21.	Comp. App. (AT) No. 367 of 2024 & I.A. No. 5488 of 2025	Philips India Ltd. Vs. Sudhir Haribhai Patel & Anr.	17.07.2026	20.07.2026
22.	Competition App. (AT) No. 01 of 2024 & I.A. No. 11 of 2024	Dr Supratik Sanatani & Anr. Vs Competition Commission of India & Ors.	17.07.2026	17.08.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar